| | Annexure-8 | | | | | | | | | | | | | | | |
|--------|--|------------|-----------------|-----------------|-----------------|--|-----------------|------------|------------|---------|----------|------------|-------------------------------------|-----------|--------------|-----------|
| N | Name of the corporate debtor: Pushpa Builders Limited | | | | | Date of commencement of CIRP: 20.09.2022 | | | | | | | List of creditors as on: 22.09.2024 | | | |
| | | | | | | | | | | | | | | | | |
| | List of operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | | |
| Sl. No | Name of creditor Details of claim received | | | | | Details of claim admitted | | | | | | Amount of | Amount | Amount of | Amount of | Remark |
| | | Date of | Amount | Principal | Interest | Amount of claim | Nature of claim | Amount | Amount | Whether | % of | contingent | of any | claim not | claim under | s, if any |
| | | receipt of | claimed | Amount | claimed | admitted | | covered by | covered by | related | voting | claim | mutual | admitted | verification | |
| | | claim | [Amount in Rs.] | claimed | [Amount in Rs.] | | | security | guarantee | party? | share in | | dues, | | | |
| | | | _ | [Amount in Rs.] | _ | | | interest | | | CoC | | that may | | | |
| | | • | | • | | • | • | • | • | | | | | | | |
| | | | | | | | NIL | | | | | | | | | |
| | | | | | | | NIL | | | | | | | | | |
| | | | | | | | | | | | | | | | | |